

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.3-4 IN WRIT PETITION (CIVIL) NO(s). 243 OF 2013

NIMT INSTITUTE OF EDUCATION Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With appln(s) for directions,exemption from filing O.T. and office report)

Date: 28/05/2013 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Petitioner(s) Mr. Jayant Bhushan,Sr.Adv.
Mr. D.P. Pande,Adv.
Mr. Anurag Dubey,Adv.
Mr. Meenesh Dubey,Adv.
Mr. Manish K.Bishnoi,Adv.

For Respondent(s) Mr. Ameet Singh,Adv.
Mr. Praveen Swarup,Adv.

Mr. Vivek Vishnoi,Adv.
Mr. M.R. Shamshad,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 31.05.2013.

| (NARENDRA PRASAD)
| COURT MASTER

| | (M.S. NEGI)
| | COURT MASTER